

Form A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
OZONE HOMES PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	OZONE HOMES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	16/07/2008
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45200TN2008PTC068589
5.	Address of the registered office and principal office (if any) of corporate debtor	Office Address: 63, G.N. Chetty Road, T. Nagar, Chennai – 600017, Tamil Nadu
6.	Insolvency commencement date in respect of corporate debtor	10/10/2025 (Order received By IRP on 16/10/2025)
7.	Estimated date of closure of insolvency resolution process	08/04/2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Ashok Mittal Reg. No.: IBBI/IPA-001/IP-P-02549/2021-2022/13889
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Registered Address: S-138, B Wing, Express Zone Mall, Western Express Highway Goregaon East, Mumbai Suburban, Maharashtra, 400063 E-mail ID: ashokmittal2020@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Registered Address: S-138, B Wing, Express Zone Mall, Western Express Highway Goregaon East, Mumbai Suburban, Maharashtra, 400063 E-mail ID: cirp.ozonehomes@gmail.com
11.	Last date for submission of claims	30/10/2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Home Buyers
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	a) Name: CA Varun Chopra Reg. No.: IBBI/IPA-001/IP-P-02950/2025-2026/14525 Reg. Address: C-1002, Ashirvad Avenue, VIP Road, Opp. Shyam Baba Mandir, Althan, Surat – 395007, Gujarat E-mail ID: ipvarunchopra@gmail.com b) Name: CA Pawan Jagetia Reg. No.: IBBI/IPA-001/IP-P00800/2017-2018/11366 Reg. Address: 508, 21st, Century Business Centre, Ring Road, Beside World Trade Centre, Surat, Gujarat 395002 E-mail ID: pjagetiaco@yahoo.co.in c) Name: CA Rajesh Malani Reg. No.: IBBI/IPA-001/IP-P-02098/2021-2022/13550 Reg. Address: HG-1D, Wing-A, International Trade Centre, Ring Road, Majuragate Crossing, Surat, Gujarat 395002 E-mail ID: carajeshmalani@gmail.com
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads https://ibbi.gov.in/en/insolvency-professional

Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of a corporate insolvency resolution process of the OZONE HOMES PRIVATE LIMITED on 10th October 2025 (order received on 16/10/2025)

The creditors of OZONE HOMES PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 30th October 2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Date: 18/10/2025

Place: Chennai

Ashok Mittal

Interim Resolution Professional of

OZONE HOMES PRIVATE LIMITED

IBBI/IPA-001/IP-P-02549/2021-2022/13889

AFA Valid upto: 31/12/2025

MAHAGENCO
Maharashtra State Power Generation Co. Ltd.

E-TENDER NOTICE- 51/2025-26

1) CHP/e-tender 296/RfX Code/3000062579- Two Year Work Contract for operation of C-2 to RSC-3 & 4, Stacker Reclaimer & C-3 and DE System of CHP 1200 TPH Capacity, Bunker Pocking-Scraping and MCC Room & Wobbler Feeder Operation at CHP Paras TPS. (Esti. Cost :- Rs.759.12 Lacs EMD :- Rs.500000/-)

1) **Selling period for above tender Sr. No. 1 from 18.10.2025 to 07.11.2025 Submission on dated 08.11.2025 at 16.00 Hrs.**

Note :- For detail please see our web site :- <https://eprocurement.mahagenco.in>

CHIEF ENGINEER, MAHAGENCO TPS PARAS

PUBLIC NOTICE

This is to inform to all that "The Proposed Expansion in Existing Property Situated in CTS No. 916 of Village Pahadi, Goregaon (W) & CTS No. 1393 of Village Malad (South) at S.V. Road, Goregaon (W), Mumbai by M/s. Timstar Limited has been accorded Environmental Clearance (EC Identification No: EC25B038MH179781). File No: SIAM/MH/MIS/183184/2020 and copy of clearance letter are available with M O F & C / S E I A A website (parivesh.nic.in).

Project Manager
For M/s. Timstar Limited

20 THE FREE PRESS JOURNAL | Mumbai, Saturday, October 18, 2025

SYMBOLIC POSSESSION NOTICE

ICICI Bank Branch Office: ICICI Bank Ltd Office Number 201-B, 2nd Floor, Road No. 1 Plot No-B3, WFIIT Park, Wagle Industrial Estate, Thane (West)- 400604

The undersigned being the Authorised Officer of ICICI Bank Limited under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of the powers conferred under section 13 (12) R/W Rule 3 of the Security Interest (Enforcement) Rules, 2002, issued demand notices upon the borrowers mentioned below, on the underlying pool assigned to ICICI Bank by Devcon Housing Finance Ltd, in relation to the enforcement of security with respect to a Housing Loan facility granted, pursuant to a loan agreement entered into between DHFL and the borrower, to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice.

As the borrower failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken symbolic possession of the property described herein below in the exercise of powers conferred on him/her under Section 13(4) of the said Act read with Rule 8 of the said rules on the below-mentioned dates. The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of ICICI Bank Limited.

Sr. No.	Name of the Borrower(s)/ Co-Borrower(s) (DHFL Old LAN & ICICI New LAN)	Description of Property/ Date of possession	Date of Demand Notice/ Amount in Demand Notice (₹)	Name of Branch
1.	Akhileshkumar Mourya & Annu Akhlesh Mourya-New DHFL Lan No- QZKHP00005024766 & Old DHFL Lan No-25300000618	Flat- 101, E-Wing, 1st Floor, Neo Residency, Survey No 33, Hissa No 2b, City Survey No, 2349, Village Tokai, Khapoli, Taluka Khalapur, Maharashtra, Raigad- 410203/ October 18, 2025	June 30,2025/ Rs. 18,17,407.00/-	Raigad

The above-mentioned borrowers(s)/ guarantor(s) are hereby given a 30 day notice to repay the amount, else the mortgaged properties will be sold on the expiry of 30 days from the date of publication of this Notice, as per the provisions under Rules 8 and 9 of Security Interest (Enforcement) Rules, 2002.

Date : October 18, 2025
Place : Maharashtra
Authorized Officer,
ICICI Bank Limited

MAHARASHTRA INDUSTRIAL DEVELOPMENT CORPORATION
(A Government of Maharashtra Undertaking)

E Tender Notice No. 48/2025-2026 (Mumbai)

E Tenderers are invited for below work from registered contractor.

Sr. No.	Name of Work	Estimated Cost
1.	Reconstruction of bridge on Pimple - Nandivkar Main District Road No. 23 approaching to Gane-Khadpoli Industrial Area at Chainage 0/285 Km over Canal & at Chainage 1/100 Km over Vaitaran River, Shifting of Utility Services & Allied works.	₹ 29,27,79,982.00

The blank tender forms for above works will be available from 27/10/2025 to 20/11/2025 on following website <https://mahatenders.gov.in>

Interested agencies may upload their queries before 03/11/2025 on above website. Answers to the queries / MIDC Clarification will be available from 11/11/2025 on above website.

GREATER BANK
The Greater Bombay Co-operative Bank Limited (Scheduled Bank)

PUBLIC NOTICE FOR GOLD AUCTION

Take Notice that the under mentioned borrowers have availed credit facility from our various branches against pledge of Gold Ornaments. The said borrowers have failed to pay the Loan/Overdraft outstanding dues in stipulated period even though the Bank served upon them notice.

Sr. No.	Branch Address and Tel. No.	Name of the Borrower	Account No.	Sanction Amount (₹)	Weight of Gold in Gms (Gross)
1	The Greater Bombay Co-op Bank Ltd, Bhuleshwar Branch, GBCB House, 89, Bhuleshwar, Mumbai - 400 002, Phone No. 86579 29246 / 86579 29249 / 86579 29257	Avnish M Harsora	30211341926	4,86,000	106.36
2		Avnish M Harsora	30211341937	6,15,000	111.78
3		Munira Zobe Mankad	30211391988	3,64,000	85.28
4		Navin Kumar Jaiprakash .	30211581301	2,66,000	41.46
5		Sandip Kumar Bahecharhal Pandya	30211410299	1,00,000	21.69
6		Seema Navin Valmiki	30211588056	4,93,000	81.17
7		Seema Navin Valmiki	30211588067	4,73,000	85.07
8		Seema Navin Valmiki	30211588078	5,42,000	93.30
9		Sukumar Lakshminarayan Manna	30211565991	80,500	14.25
10	The Greater Bombay Co-op Bank Ltd, Wadala Branch, Shop No.2/3/4, Shree Krishna Gyan Mandir, Pathshala Bldg., Station Road, Wadala (W), Mumbai- 400 031, Phone No.: 8657941227 / 8657941228 / 8657941229	Jagdish Namdev Ubale	30211563755	6,31,000	117.07
11		Jitesh Rajesh Gupta	30211091214	1,19,000	34.72
12		Jyotsna Sushant Sahu	30211374611	3,82,000	94.21
13	The Greater Bombay Co-op Bank Ltd, Goregaon Branch, 110, Jawahar Nagar, Goregaon (W), Mumbai - 400 062, Phone no - 8657961392 / 8657961397 / 8657961398	Brijeshwar Algu Yadav	30211269108	4,31,000	133.15
14		Deepak Mahadev Ghanekar	30211266378	4,56,000	100.80
15		Deepak Mahadev Ghanekar	30211282732	2,10,000	45.35
16		Deepak Mahadev Ghanekar	30211576673	3,64,000	68.60
17		Martin John Dsouza	30211390532	3,48,000	90.65
18		Mayank Kanji Nor	30211653777	4,45,000	93.15
19		Rajakumari Anthony Nadar	30211312316	40,000	13.60
20		Rajakumari Anthony Nadar	30211313943	1,07,000	43.00
21		Rajakumari Anthony Nadar	30211402225	1,13,000	44.35
22		Umesh Pannalal Vishwakarma	30211531734	57,000	18.56
23	The Greater Bombay Co-op Bank Ltd, J.B.Nagar Branch, Unit No G-1, Wing -B, Silver Astra Apt. J. B. Nagar, Andheri (E), Mumbai- 400 059. Phone No. 8657961473 / 8657961474 / 8657961475	Manoj Ramprasad Gupta	30211505920	5,00,000	113.70
24		Manoj Ramprasad Gupta	30211505931	5,00,000	110.25
25		Smita Kirshor More	30211587642	1,12,000	30.30
26		Vijay Vinay Jadhav	30211245224	36,000	9.63
27		Vijay Vinay Jadhav	30211566042	2,55,000	43.84
28	The Greater Bombay Co-op Bank Ltd, Malad Branch, Gkn No 4, Sarodaya Bhuvan, Ramchandra Lane Extn Rd, Nr M D Shah Mahila College, Malad (W) Mumbai - 400 064, Phone No - 8822851013 / 8822851014 / 8822851015	Anandkumar Ramkeshwar Raut	30211095616	75,000	16.44
29		Bhavna Kamlesh Makwana	30211267076	1,35,000	31.92
30		Bhavna Kamlesh Makwana	30211460013	3,60,000	79.90
31		Karan Kamlesh Makwana	30211514924	3,29,000	58.35
32		Namrata Chirag Oza	30211159220	1,02,000	27.78
33		Ram Rajan Parayar	30211573774	2,46,000	42.28
34		Sangeeta Sanjay Waghmare	30211161807	4,15,000	104.01
35		Sangeeta Sanjay Waghmare	30211423990	1,64,000	37.40
36		Seeta Balchand Rajput	30211544507	2,40,000	69.27
37	The Greater Bombay Co-op Bank Ltd, Borivali Branch, A - 11, Ralna Dharm Rattan Nagar, Borivali (E), Mumbai -400 068, Phone no : 8657789352 / 8657789353 / 8657789354	Hitenra Vrajlal Upadhyay	30211451666	1,61,800	31.63
38		Khaja Sattar Sayyed	30211427746	1,50,000	137.99
39	The Greater Bombay Co-op Bank Ltd, Versova Branch, Sea Pearl Apartments, J. P.Road, Opp. Pratap Colony, 4 Bunglows, Versova, Andheri (W) Mumbai - 400 058, Phone no - 8657736994 / 8657736995 / 8657736998	Gita Ramashankar Sahu	30211226696	1,04,000	33.46
40	The Greater Bombay Co-op Bank Ltd, Kharghar Branch, Shop No 1 and 2, Hari Om Heritage, Plot no 8 Sector 21, Kharghar Navi Mumbai - 410 210, Phone No. 9152900141 / 9152900142 / 9152454564	Anand Maruti Waghmode	30211311163	87,000	21.50
41		Anand Maruti Waghmode	30211358872	62,500	23.40
42		Gambhira Ajay Choudhary	30211582441	4,77,000	76.20
43		Sunil Ravindranath Kangutkar	30211424553	3,78,000	83.20
44		Sunil Ravindranath Kangutkar	30211493538	3,00,000	65.70
45		Sunil Ravindranath Kangutkar	30211590462	1,40,000	26.70
46		Sunil Ravindranath Kangutkar	30211610265	2,27,000	39.90
47		Sunil Ravindranath Kangutkar	30211689372	73,000	12.90
48	The Greater Bombay Co-op Bank Ltd, Vile Parle Branch, Meghmalta Co-op.Society, Sant Janabai Road, Vileparle (E), Mumbai-400 057, Phone no : 8657783172 / 8657783173 / 8657783174	Mrs. Shramita Shirish Kad	30211582247	3,72,000	91.60
49		Puneet Mohan Anapure	30211436749	3,43,000	75.10
50		Sandeep Gajanan Mahadik	30211427622	4,46,000	95.90
51		Uday Ganpat Thakur	30211565061	57,000	27.10
52	The Greater Bombay Co-op Bank Ltd, Vasal Branch, Regency Co-op. Hsg. Scty., Ambadi Road Vasai (W) Thane - 401 202, Phone No. 0250 - 2339468, 0250-2337442	Ajaykumar Sabhashankar Mishra	30211300434	1,22,000	35.90
53		Bharati Vitthal Patil	30211231492	80,000	19.30
54		Bharati Vitthal Patil	30211496798	3,50,000	93.40
55		Bharati Vitthal Patil	30211496823	3,00,000	61.50
56		Bharati Vitthal Patil	30211691063	50,000	19.60
57		Bharati Vitthal Patil	30211691074	70,000	16.30
58		Mr. Rakesh Suresh Gharat	30211546219	1,02,000	16.30
59	The Greater Bombay Co-op Bank Ltd, Kandivali Branch, Bhoomi Apartments, Bldg No. 8, Dahanukar Wadi, Sector 4, Panchsheel Enclave, Kandivali (W), Mumbai -400 067, Phone No. 9324139369 / 7715801918 / 7715871918	Kamakant Rambhawan .	30211130482	5,20,000	57.84
60		Ketan Maruti Ambolkar	30211574462	82,000	13.82
61		Keladha Rahamat Singh	30211572806	85,000	14.90
62		Mahendra Rahamat Singh	30211572817	4,67,000	116.12
63		Mr. Bharat Bhubapat Pate	30211439739	2,02,000	59.11
64		Mrs. Shweta Arun Kelshika	30211371621	1,19,000	26.70
65		Vansha Vinod Tusam	30211311005	3,65,000	90.50
66		Vansha Vinod Tusam	30211311016	1,34,000	41.73
67	The Greater Bombay Co-op Bank Ltd, Thane Branch, Shop No. 2 & 3, Prince Palace,Bldg., Next to Khandelwal Sweets, Near Aradhana Theatre, Panchpakhi, Thane (W) - 400 602, Phone No. 7506438695, 9152538695, 9152043037	Anuradha Gautam Kamble	30211579277	3,20,000	95.86
68		Mr. Harshit Amcharan Jai	30211402379	81,500	20.18
69		Mrs. Bharati Gokuldas Gar	30211253880	1,79,700	38.67
70		Poalammal Shankar Yadav	302115660914	4,65,000	76.01
71		Rasika Mahendra Kadam	30211595256	1,98,000	42.22
72		Samrudhithi Gokuldas Garate	30211308423	2,40,000	57.81
73	The Greater Bombay Co-op Bank Ltd, Bandra Branch, 1. VMD Lolkar Vidya Sankul, Opp. Lilawati Hospital, Bandra Reclamation - 400 050, Phone No. 8657789355 / 8657789356 / 8657789357 / 9653317996 / 9137600260	Arvind Gyaneshwar Parayre	30211433817	1,11,000	26.70
74		Huma Bano Anwar Ali Ferooqi	30211529985	2,05,000	47.72
75		Marjina Afazal Sarang	30211435940	4,44,000	112.20
76	The Greater Bombay Co-op. Bank Ltd, Ghatkopar Branch Unit no.10, Ground Floor, Lil nivas, Tilak Road, Opp. Gurukul School, Near PNB bank, Ghatkopar (East), Mumbai 400 077, Phone No. 8657754938 / 8657784939	Mayank Kanji Nor	30211530399	4,10,000	89.20
77		Mr. Nirajkumar Vinaypraka	30211554424	49,700	11.29
78	The Greater Bombay Co-op Bank Ltd, Bhandup Branch, Guru Nanak Udyog Bhawan, Gala No 2 and 3, L.B.S. Marg Bhandup (W) Mumbai -400 078, Phone No. 8097080442 / 8097080443	Dhruv Jayantilal Panchal	30211258288	1,00,900	21.60
79		Dhruv Jayantilal Panchal	30211261392	1,32,900	27.36
80		Dhruv Jayantilal Panchal	30211261405	73,800	15.98
81		Dhruv Jayantilal Panchal	30211348116	1,00,400	25.66
82		Dhruv Jayantilal Panchal	30211459440	2,20,000	41.47
83		Dhruv Jayantilal Panchal	30211668602	1,30,000	19.93
84		Kisabai Vitthal Bhosale	30211216666	4,19,700	99.74
85		Kisabai Vitthal Bhosale	30211216677	3,32,000	76.50
86		Rahul Raju Sandu	30211308445	4,27,400	84.56
87		Rahul Raju Sandu	30211308456	2,11,000	41.53
88		Ramlaut Suryanarayan Singh	30211442482	1,47,800	36.85
89		Ramlaut Suryanarayan Singh	30211552507	71,000	18.13
90		Sunil Ravindranath Kangutkar	30211494327	5,00,000	111.09
91		Vinay Baldevraj Katyal	30211585883	4,88,200	115.27
92		Vinay Baldevraj Katyal	30211585894	3,04,200	95.52
93		Vinay Baldevraj Katyal	30211585930	1,28,100	69.61
94	The Greater Bombay Co-op Bank Ltd, Mira Road Branch, Ground Floor, Nirmal Nagar CHS Ltd, Saibaba Nagar, Mira Bhayandar Road, Mira Road (E) Thane - 401 107, Phone No.8928856041, 8657754935, 8657754936	Anamika Rajesh Bakshi	30211209591	1,20,000	30.90
95		Anamika Rajesh Bakshi	30211209603	25,000	7.12
96		Anamika Rajesh Bakshi	30211209705	95,000	22.11
97		Anita Ramasary Sharma	30211581298	3,93,000	83.78
98		Geeta Lalji Gupta	30211583466	1,47,000	39.79
99		Kavita Bipin Mishra	30211285392	1,86,000	71.51
100		Mrs. Heena Vishnu Surani	30211566288	1,12,000	32.49
101		Ramshankar Rambrij Yadav	30211585226	99,700	23.94
102		Sitadevi Moshingh Kshatriya	30211139134	2,47,000	133.47
103		Suhas Ashok Mestrey	30211520234	1,90,000	35.22

*Earliest money deposit for pledged gold auction will be Rs.50,000/- (Rupees Fifty Thousand Only) to be transfer through RTGS/NEFT. *Plus further interest from the date of Account marked as NPA onwards along with the cost of auction and other miscellaneous charges incurred towards conducting the auction.

The aforesaid borrowers are hereby called upon to pay the entire outstanding dues of their Gold Loan/Overdraft account within Seven Working Days including date of publication of this notice, or else bank will auction the gold ornaments in public at large on 29th October 2025 at 2.00 p.m. at The Greater Bombay Co-op Bank Ltd, Gold Loan Cell, 1 Fl, JITO House, A/56, MIDC, Road No 1, Andheri (East), Mumbai 400 093, Tel. No. 8692050008 / 8692050009. If response is not sufficient, then pledged gold will be auctioned by way of private auction.

The Bank will further initiate recovery proceedings against the borrower to recover the deficit of Loan/Overdraft outstanding dues if any. The borrowers are entirely responsible for the auction proceedings. Bank will not entertain any claim / exception of the borrower after auction of the gold ornaments.

Site is strictly subject to the terms and conditions incorporated in the prescribed Bid Form. Bid Form can be obtained from the Gold Loan Cell, Andheri, on payment of Rs.500/- plus GST and Slip of Rs.50/- plus GST between 12.00 a.m. to 1.00 p.m. on 29.10.2025. Inspection of the gold ornaments will be offered at the concerned branches as per below chart.

Date	Time	Branches
27.10.2025	10.00 a.m. to 4.00 p.m.	Bhuleshwar, Wadala, Thane, Ghatkopar, Bhandup, Kharghar, Mira Road, Vasai
28.10.2025	10.00 a.m. to 4.00 p.m.	Bandra Red, Goregaon, J.B.Nagar, Vile Parle, Malad, Versova, Kandivali, Borivali

The Bank reserves all its rights to accept, reject, cancel or postpone the auction proceedings.

Date : 18.10.2025 | Place : Mumbai

STATE BANK OF INDIA
Stressed Assets Recovery Branch, Mumbai (05168)
46th Floor, "The International", 16, Maharashtra Karve Road, Churhatche, Mumbai - 400020.
Phone: 022 - 22053163 / 22053164 / 22053165, E-mail: sbi.05168@sbi.co.in

E-AUCTION SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(e) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable properties mortgaged/charged to the Secured Creditor, the Physical Possession of which has been taken by the Authorised Officer of State Bank of India, the Secured Creditor, will be sold on "As is Where is", "As is What is" and "Whatever there is" basis on 18.11.2025 in between 11.00 am to 04.00 pm for the recovery of respective amount, due to the State Bank of India (Secured Creditor) from the respective Borrower(s) and the Guarantor(s) as specified here under:

Sr. No.	Name of Borrowers	Outstanding Dues for Recovery of which Property/ies is/are being sold	Description of the immovable properties	Reserve
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